

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:2622
ANSWERED ON:13.03.2013
DISPUTE ON ISSUANCE OF UID CARD
Ramkishun Shri

Will the Minister of PLANNING be pleased to state:

- (a) whether there is a confusion among the Ministries over the issuance of UID and Smart Card;
- (b) if so, the details thereof and the measures taken by the Government to resolve the issues;
- (c) whether issuance of the two kinds of Identity Cards to the citizens of the country is likely to put an additional burden on the State Exchequer; and
- (d) if so, the reasons therefor ?

Answer

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS AND PLANNING (SHRI RAJEEV SHUKLA)

(a) to (d) The Unique Identification Authority of India (UIDAI) is issuing Unique Identification Numbers (called Aadhaar numbers) to all residents as a developmental initiative. Aadhaar is a Unique Identification Number linked to a person's demographic and biometric information. This number is communicated to the resident through a letter. UIDAI does not issue any cards.

The Registrar General, India (RGI) is creating a National Population Register (NPR) of persons usually residing in India under the Citizenship (Registration of Citizens and Issue of National Identity Cards) Rules, 2003 read with the Citizenship Act, 1955. The Government is considering a proposal to issue Resident Identity Cards to usual residents enrolled in the NPR, which would carry the Aadhaar number also. EFC has appraised the proposal to issue Resident Identity Cards and has recommended the same. The Union Cabinet has considered this proposal on 31.01.2013 and has directed that the proposal may, in the first instance, be considered by a Group of Ministers (GoM). The GoM has since been constituted.